

Isotopes and cobalt treatment are all included in the radio therapy. I think the Madras institution is the only one in which cobalt treatment is given.

**SHRI H. D. RAJAH:** Will the hon. Minister say whether Cancer is a completely curable disease or not?

**MR. CHAIRMAN:** What does the hon. Minister know about it? I do not want you to answer that.

नौर्दन रेलवे के चौक; स्टाफ के नौकरों के लिये क्वार्टर

\*२२६. मौलाना एम० फारूकी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि नौर्दन रेलवे में चेकिंग स्टाफ के कितने फी सदी नोकर ऐसे हैं, जिन्हें रेलवे एडमिनिस्ट्रेशन द्वारा क्वार्टर अलाट किये गये हैं और कितने फी सदी ऐसे हैं जिन्हें कोई क्वार्टर अलाट नहीं किये गये हैं और किराये के मकानों में रहते हैं ?

†[QUARTERS FOR CHECKING STAFF PERSONNEL OF NORTHERN RAILWAY

\*226. MOULANA M. FARUQI: Will the Minister of RAILWAYS be pleased to state the percentage of Checking Staff personnel on the Northern Railway who have been allotted quarters by the Railway administration and the percentage of those who have not been allotted any quarters and are living in rented tenements?]

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): The information is being collected and will be laid on the Table of the Sabha.

‡[ रेल उपमंत्री (श्री एस० वी० रामस्वामी) : सूचना मंगायी जा रही है और सभा पटल पर रख दी जायेगी । ]

† [ ] English translation.

‡ [ ] Hindi transliteration.

LOSS OF CASH FROM THE NEW DELHI HEAD POST OFFICE

\*227. SHRI AMOLAKH CHAND: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a sum of Rs. 4,900 disappeared mysteriously from the New Delhi Head Post Office on or about May 15, 1958; if so, whether it was recovered by the police later; and

(b) whether such incidents occurred twice in the past also and if so, what steps have been taken to stop such occurrences?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) No. It was a case of misappropriation by a postman to whom it had been given for payment of money orders.

Yes. A sum of Rs. 4,740 was recovered by the police.

(b) Two cases of loss of cash occurred on . . . th November, 1957 and 7th May, 1958. The treasury contractor who is responsible for the loss has been asked to make good the loss and he has already removed from his employ the person suspected of misappropriation.

SHRI AMOLAKH CHAND: May I know whether this money was recovered from the postman by the police or by the postal officials themselves?

SHRI S. K. PATIL: It was recovered by the police. Part of it, Rs. 1,700 was found in his village and he had managed to return Rs. 3,000 to some of his creditors from whom it was recovered.

SHRI AMOLAKH CHAND: When did this misappropriation come to the notice of the postal authorities?

SHRI S. K. PATIL: I would require notice. I have no information on that subject.